

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 115
IA (Companies Act) No. 18/CB/2023
IN
TP No. 211/CTB/2019
(CP No. 26/2016)- H.C.

Proceedings under Section 433, 434 & 439 (9 IBC)
IN THE MATTER OF:

Ahluwalia Contracts (India) Ltd. (ACIL)Applicant
V/S
Assotech Milan Resorts Pvt. Ltd.Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Suresh Chandra Pattnayak, (Liquidator).
Mr. Saswat Kumar Acharya, Adv.
Ms. S.Pholgu, Adv.
Mr. Subham Agrawal, Adv.

For the Respondent

Mr. Rahul Ray, Adv.
Mr. Soumyajyoti Biswal, Adv.

ORDER

1. Ld. Counsel, Mr. S. K. Acharya, appeared for the petitioner.
2. Ld. Counsel, Mr. Rahul Ray, appeared for the respondent.
3. List the matter before the regular Bench on 08.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)